NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	TCP/01(KOB)/2020
SECTION	397 & 398 C/ACT
NAME OF PARTIES	R.AMBIKA KUMARI & 2 OTHERS V/S ANANDAMANDIRAM HOTELS (P) LTD. & 9 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	RAJU JOSEPH, GEROGEKUTTY MATHEW, JOSEPH ANTONY
RESPONDENTS ADVOCATE/ PROFESSIONAL	DINESH R.SHENOY, EBIN MATHEW,ROHITH PREMANANDANSHENOY (R1 & R2), SINDHU LEKSHMI, HARIKRISHNAN

Office Notes **Video Conference** **22nd Sept 2022**

ORDER

Learned counsel Mr. Joseph Antony appears on behalf of the petitioners. R1 and R2 is represented by Learned counsel Ms. Swathi Krishnan. Learned counsel Ms. Sindu Lakshmi is present for R3.

It is brought to notice that there is a likelihood of out of court settlement of this matter. Settlement talks are going on.

In consideration of request of both sides, the matter adjourned to 11.11.2022 for reporting the settlement.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA/15/KOB/2020 in TCP/01(KOB)/2020
SECTION	RULE 9 OF THE COMPANIES (COURT) RULES 1956
NAME OF PARTIES	PRASADACHANDRAN NAIR V/S R. AMBIKA KUMARI & 7 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	SINDHU LEKSHMI, HARIKRISHNAN R
RESPONDENTS ADVOCATE/ PROFESSIONAL	RAJU JOSEPH, GEROGEKUTTY MATHEW, JOSEPH ANTONY (R1-R3), DINESH R. SHENOY, EBIN MATHEW,ROHITH PREMANANDANSHENOY (R4 & R5),

Office Notes **Video Conference** **22nd Sept 2022**

ORDER

In view of the Order passed in the main petition today, list this IA on 11.11.2022 along with the main petition.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(C/ACT)/47/KOB/2021 in TCP/01(KOB)/2020
SECTION	NCLT RULE 32
NAME OF PARTIES	ANANDAMANDIRAM HOTELS (P) LTD. & ANOTHER V/S R.AMBIKA KUMARI & 6 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	DINESH R.SHENOY, EBIN MATHEW,ROHITH PREMANANDANSHENOY
RESPONDENTS ADVOCATE/ PROFESSIONAL	RAJU JOSEPH, GEROGEKUTTY MATHEW, JOSEPH ANTONY (R1-R3), SINDHU LEKSHMI, HARIKRISHNAN R (R4)

Office Notes **Video Conference** **22nd Sept 2022**

ORDER

In view of the Order passed in the main petition today, list this IA on 11.11.2022 along with the main petition.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)